

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 59

Dated Guwahati, the 9th September, 2024

In supersession of this Registry's earlier Notification No. 66 dated 24th May, 2023, Hon'ble the Chief Justice is pleased to re-fix the "Office Hours" of the Principal Seat and the Outlying Benches of the Gauhati High Court in the following manner:

PERIOD	OFFICE HOURS (FIRST HALF)	LUNCH BREAK	OFFICE HOURS (SECOND HALF)
1 st March to 30 th September (during Summer)	9:45 a.m. to 1:00 p.m.	1:00 p.m. to 2:00 p.m.	2:00 p.m. to 05:00 p.m.
1 st October to 28 th February (during Winter)	10:00 a.m. to 1:00 p.m.	1:00 p.m. to 2:00 p.m.	2:00 p.m. to 4:45 p.m.

This notification will come into force with immediate effect.

By Order,

Sd./- S.K. Poddar

REGISTRAR GENERAL

Memo No. HC.III-10/2024/3692 - 3730 /G dated Guwahati, the 9th of September, 2024.

Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. *He is requested to circulate this Notification to all State Government departments.*
3. The Law Secretary, Nagaland/ Mizoram/ Arunachal Pradesh. *He/ She is requested to circulate this Notification to all State Government departments.*
4. The Registrar (Vigilance/Judicial/Administration/Establishment(I/C)), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia. *He is requested to circulate this Notification to all the sub-ordinate courts.*
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Kamrup/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia/ Udalguri/ South Salmara-Mankachar/ West Karbi Anglong, Assam. *He/ She*

(Contd..)

is requested to circulate this Notification amongst all Judicial Officers under his/ her jurisdiction.

8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
9. The Member Secretary, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh State Legal Service Authority.
10. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) – I, II & III / Nalbari, Assam.
11. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) – I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup (Amingaon), Assam.
12. The Special Judge-cum-Judge, Designated Court, Assam.
13. The Special Judge, Assam.
14. The Special Judge, NDPS Court, Guwahati, Assam.
15. The Special Judge, CBI & NIA, Assam.
16. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
17. The Presiding Officer, Labour Court / Industrial Tribunal, Kamrup (M), Guwahati / Dibrugarh, Assam.
18. The Presiding Officer, Industrial Tribunal, Cachar, Assam.
19. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
20. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
21. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
22. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
23. The President/ Secretary, Lawyers' Association, Guwahati.
24. The Joint Registrar (_____), Gauhati High Court, Guwahati.
25. The Director, Law Research Institute, Gauhati High Court, Guwahati.
26. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
28. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
29. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
30. The Court Manager, Gauhati High Court, Guwahati.
31. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
32. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
33. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
34. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
35. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
36. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
37. The Chief Security Officer, Gauhati High Court, Guwahati.
38. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
39. The Gauhati High Court Notice Board (Old Block & New Block).


REGISTRAR GENERAL

09.09.2024